

dation stone of a district telegraph office at Arrah (Bihar) on August 12, last;

(b) whether the foundation laying ceremony could not be held because of disturbances created by some departmental employees belonging to the workers Union; and

(c) if the answer to part (b) above be in the affirmative the action being taken by Government against those departmental employees who are responsible for the incident so as to stop recurrence of such happenings?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATION (SHRI KARTIK ORAON):

(a) Yes, Sir.

(b) Yes, by some employees belonging to Postal Union.

(c) Action will be taken as per departmental rules on the subject by the concerned Head of Circle.

Proposal to bring Talcher and Ib Valley Coalfields Under Separate Subsidiary of Coal India Limited

4313. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state:

(a) is there any proposal under consideration of the Ministry to bring Talcher and Ib Valley Coalfields under the administrative control of a separate subsidiary company of the Coal India Limited; and

(b) what is the estimated production of coal from Ib Valley and Talcher Coalfields at the end of the 6th Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) The estimated production of coal from Ib Valley and Talcher Coalfields at the end of 6th Plan period is 2.00 million tonnes and 3.40 million tonnes respectively.

Steps taken to reduce Transmission and Distribution Losses

4314. SHRI CHAKRADHARI SINGH: Will the Minister of ENERGY be pleased to state:

(a) what are the steps taken by various State Electricity Boards, Regional Electricity Boards or N.T.P.C. and C.E.A. to reduce the transmission and distribution losses during the last five years;

(b) what was the percentage of T.D. (Transmission and Distribution) loss of each authority in each State and that of N.T.P.C. for the last five years and what is the position today; and

(c) what is the Transmission and Distribution loss in Bulk Distribution and low tension distribution in each State for the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Central Electricity Authority have framed certain guidelines for reduction of transmission and distribution losses, which have been forwarded to the States for adoption in their Systems. The main features of the guidelines, *inter alia*, include:

(i) Formulation of a special set up in each Electricity Board to identify the weak areas.

(ii) Pilot System Studies to be initiated by the Boards for distribution planning and endeavours to be made to cover not only the primary distribution and LT networks but also the associated sub-transmission systems.

(iii) Setting up a special unit in each Electricity Board to prepare schemes for reduction of losses.

(iv) Amendment of conditions of 'Supply' to make it obligatory on the part of the inductive motive power consumers to instal shunt capacitors at their terminals.

(v) Erection of new transmission lines, lines and substitutions to relieve overloaded lines, changing of conductors by higher size of the existing lines, re-location of substations and re-arrangement of existing L. T. systems

(vi) Installation of high tension. (HT) capacitors at various Grid substations and primary distribution sub-stations for improving voltage conditions, power factor and to reduce loading of the transmission and sub-transmission lines.

(vii) Setting up of vigilance squads comprising Electricity Board's/Departments' engineers and a police officer to conduct surprise inspections to check pilferage of energy.

Most of the States have been following the above guidelines to minimise the T&D losses to the extent possible.

The Regional Electricity Boards and NTPC do not have any transmission and distribution lines at present.

(b) and (c). The State-wise details of the percentage of transmission and distribution losses for the last five years (1975-76 to 1979-80) are given in the Statement.

The State-wise details of the T&D losses during the year 1980-81, the position as on today and the transmission and distribution loss in bulk and low tension distribution, are not available.

Statement

Percentage Transformation, Transmission and Distribution losses (including Commercial Losses) in State Electricity Boards/Depts

Sl. No.	State Electricity Board/ Department	Percentage Transformation, Transmission and Distribution losses, including unaccounted/commercial losses (such as pilferage etc.)					Remarks
		1975-76	1976-77	1977-78	1978-79	1979-80	
1	2	3	4	5	6	7	
I. Northern Region							
1.	Haryana	23.19	21.54	21.73	21.68	28.35	
2.	Himachal Pradesh	19.62	26.41	23.07	19.46	19.62	
3.	Jammu & Kashmir	23.34	23.77	34.06	41.24	46.01	
4.	Punjab	21.18	23.66	20.08	19.41	19.49	
5.	Rajasthan	25.74	24.50	25.00	26.60	28.64	
6.	Uttar Pradesh	21.69	23.96	20.13	18.63	18.39	
7.	Chandigarh	22.43	25.38	29.85	25.09	27.68	
8.	D. B. S. U. Northern Region	13.97	13.30	13.96	14.34	15.33	
		22.76	23.44	21.59	21.30	22.06	

1	2	3	4	5	6	7
II. Eastern Region						
1. Bihar		23.94	26.02	24.45	23.70	18.27
2. Orissa		14.29	14.29	13.65	18.26	16.81
3. Sikkim		25.59	19.47	20.79
4. West Bengal		11.69	10.67	12.75	12.97	13.65
5. Andaman & Nicobar Eastern Region		9.42	17.33	20.88	24.74	27.98
		15.69	16.35	16.06	16.78	16.98
III. North Eastern Region						
1. Assam		16.50	19.05	19.96	20.26	18.23
2. Manipur		24.63	25.00	52.56	67.14	55.84
3. Meghalaya		9.03	8.37	8.28	7.07	11.15
4. Nagaland		25.26	35.97	38.20	35.79	32.58
5. Tripura		16.61	24.28	25.85	35.89	32.17
6. Arunachal Pradesh		36.30	36.38	32.62	26.29	16.64
7. Mizoram		..	34.02	10.31	0.09	37.22
North Eastern Region		19.35	21.53	22.95	23.33	21.93
IV. Southern Region						
1. Andhra Pradesh		24.53	24.12	22.97	20.54	20.88
2. Karnataka		15.92	15.24	15.96	21.94	20.60
3. Kerala		16.13	14.17	11.61	11.39	14.83
4. Tamil Nadu		18.85	18.72	18.54	18.63	19.49
5. Lakshadweep		10.42	16.98	17.81	21.84	14.81
6. Pondicherry		11.98	13.35	15.68	13.92	15.20
Southern Region		20.42	19.88	19.85	21.31	19.93
V. Western Region						
1. Gujarat		19.51	19.01	17.92	16.73	18.08
2. Madhya Pradesh		18.80	18.75	18.86	20.24	22.68
3. Maharashtra		17.50	17.37	16.83	17.74	17.35
4. Dadra & Nagar Haveli		35.03	42.65	37.14	29.10	27.20
5. Goa, Daman and Diu		20.43	18.26	22.36	26.29	31.94
Western T Region		17.04	17.58	17.60	18.45	18.29
All India (for utilities)		19.42	19.79	19.26	20.02	20.45

NOTE: Figures for 1979-80 are provisional.